

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1244/2003

New Delhi, this the 19th day of December, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. S.A. Singh, Member (A)

Vashishth Singh  
S/o Sh. Naubat Singh  
R/o C-9, Radhey Puri, Krishna Nagar  
Delhi, working as Welfare Officer at DSWO (East)  
in the Department of Social Welfare, Govt. of NCT  
of Delhi, Delhi.

... Applicant

(By Advocate Sh. G.C. Gupta)

V E R S U S

1. Govt. of NCT of Delhi through  
the Lt. Governor of Delhi,  
Raj Niwas, Delhi - 110 007.

2. The Secretary  
Dept. of Social Welfare  
Govt. of NCT of Delhi  
New Secretariat Building  
IP Estate, New Delhi - 110 002.

3. The Director, Deptt. of Social Welfare  
Govt. of NCT of Delhi, 1, Canning Lane  
Kasturba Gandhi Marg, New Delhi - 110 001.

... Respondents

(By Advocate Sh. Ashwini Bhardwaj  
for Sh. Rajan Sharma)

O R D E R (ORAL)

Mr. Justice V.S. Aggarwal,

The applicant seeks quashing of the impugned orders and to direct the respondents to open the sealed cover containing the recommendations of the Screening Committee on the ACP Scheme in the applicant's case.

2. During the course of submissions, it has been pointed that the benefits has not been accorded and kept in a sealed cover because departmental proceedings have been initiated against the applicant.

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3. Learned counsel for the applicant on instructions states that the departmental proceedings had been initiated in July 2001 but till date no action has been taken. He pressed that atleast a direction should be issued to complete the same at the earliest.

4. Keeping in view the said request that has been pressed as stated in the preceding paragraph, we dispose of the present petition with a direction that the disciplinary authority will direct the Enquiry Officer to complete the disciplinary proceedings preferably within six months subject to the condition that the applicant co-operates with the same.

5. With these directions, OA is disposed of.

  
(S.A. Singh)  
Member (A)

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(V.S. Aggarwal)  
Chairman

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